

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

RECORD OF PROCEEDINGS

Petition No.61/2010

Subject: Petition under Regulation 22(2) read with Regulation 26 of the CERC (Open-Access in inter-state Transmission) Regulations, 2008.

Date of hearing: 15.7.2010

Coram: Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

Petitioner: Monnet Ispat and Energy Ltd, New Delhi

Respondents: Chhattisgarh State Load Despatch Centre, Bilai and CPTCL

Parties present: None

None appeared on behalf of the parties. Matter to be listed for hearing on 12.8.2010.

Sd/-
T.Rout
Joint Chief (Law)